

AVIATION be pleased to state:

(a) whether Government has appointed Committees of Inquiry to investigate the accidents involving Pawan Hans helicopters; and

(b) if so, what is the outcome of the investigation?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes Sir. Government has appointed Committees of inquiry under Rule 74 of the Aircraft Rules, 1937 to investigate into two accidents involving Pawan Hans Helicopters.

Both the reports submitted by the Committees of Inquiry have been accepted by Government of India and are available on DGCA website.

#### **Employee Aircraft Ratio in Air India**

3747. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the employee to aircraft ratio in Air India is 258;

(b) how does it compare with that of the other Indian and foreign airlines; and

(c) the steps being taken to improve the situation of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) The aircraft to employee ratio in Air India as on 31.1.2012 is 1:236.

(b) The employee-aircraft ratio in an airline depends upon the number of in-house functions performed by the airline. The approximate aircraft to employees ratio as on 31.12.2011 in jet Airways is 136, 417 in Lufthansa and 177 in British Airways.

(c) With the rollback or retirement age from 60 to 58 years in the year 2000, the Government had imposed a general ban on filling up of vacancies from outside. Subsequent to amalgamation of erstwhile Indian Airlines and the erstwhile Air India into Air India, all the recruitment and promotions have been kept on hold till re-assessment of manpower is carried out in the merged Company. After operationalization of two subsidiaries viz. AIESL and AIATSL, aircraft to employee ratio of Air India would come down.

#### **Air India Strategy to cut losses on International Flights**